

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/2194/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K.Chetri,
District and Sessions Judge,
Dibrugarh, Assam.

Dated Guwahati the 23rd April, 2021.

Sub: **Casual leave.**

Ref:- Your letter No.DJD/2409/2021 Dated the 22nd April, 2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 23.04.2021 along with station leave permission from the evening of 22.04.2021 till the morning of 26.04.2021. Further, your prayer for cancellation of casual leave on 12.04.2021, has been granted.

Further, Addl. District & Sessions Judge, Dibrugarh and in his absence Chief Judicial Magistrate, Dibrugarh or whoever in charge of the Chief Judicial Magistrate, Dibrugarh shall remain in charge of your Court and office in your absence.

Yours faithfully,


Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/2195/A, dated 23.4.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rda